

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 4834
ANSWERED ON 01/04/2025

IMPACT OF US RECIPROCAL TARIFFS

4834. SHRI MANISH TEWARI:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Union Government is aware of the recent announcement by the US Government regarding the imposition of reciprocal tariffs on countries including India, if so, the details thereof;
- (b) details of the sectors of the Indian economy that are likely to be impacted by these reciprocal tariffs, along with an assessment of the potential economic loss to Indian industries and exporters;
- (c) whether the Government has undertaken any negotiations or diplomatic engagements to mitigate the adverse effects of these tariffs on Indian trade and commerce, if so, the details thereof, if not, the reasons therefor;
- (d) whether it is a fact that the proposed US tariffs could lead to a 0.1 to 0.6 percentage point reduction in India's GDP growth as reported by Goldman Sachs; and
- (e) what measures are being implemented by the Government to prevent similar trade disruptions in the future?

ANSWER

वाणिज्य और उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI JITIN PRASADA)

(a) & (b) The U.S. has issued Memorandum on Reciprocal Trade and Tariffs on February 13, 2025, wherein the Secretary of Commerce and United States Trade Representative are to take necessary actions to investigate harm to U.S. from any non-reciprocal trade arrangements adopted by trading partners and provide a report with detailed proposed remedies for each trading partner, based on which, US action against relevant trading partner could, thereafter be undertaken under any of the relevant US legislations. As on date, reciprocal tariffs have not been applied by U.S. on India. Both countries have committed to negotiate a mutually beneficial, multi-sector Bilateral Trade Agreement under which the countries would focus on increasing market access, reducing tariff and non-tariff barriers, enhancing supply chain integration and resolving key trade issues bilaterally.

(c) to (e) The Government of India continues to engage with the Government of United States to negotiate a mutually beneficial, multi-sector Bilateral Trade Agreement under which the countries would focus on increasing market access, reducing tariff and non-tariff barriers, enhancing supply chain integration and resolving key trade issues bilaterally.